sector. During the fourth Plan the proportion in favour of household use is expected to diminish.

NON-PAYMENT OF D.A. TO TEACHERS IN DELHI SCHOOLS

304. SHRI V. M. CHORDIA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that the arrears at the new rate;; of dearness allowance announced by the Ministry of Finance in November, 1963 and February, 1964 have not been paid so far to the teachers working in the Ramjas schools in Delhi;

(b) if so, whether the Delhi Administration made any enquiry into the cause for the delay in payment; and

(c) whether the Delhi Administration has directed the Ramjas Society to pay the arrears to these poor teach-ers? '

THE MTNTSTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (c) Yes, Sir.

RECOGNITION OF SERVICES OF HONORARY TEACHERS/PRINCIPALS

305. SHRI G. K. KAPOOR; Will the Minister of EDUCATION be pleased to refer to the reply given t'c the Unstarred Question No. 318 in the Rajya Sabha on 27th February, 1964 and state:

(a) whether any kind of recognition is given to the persons working in Government Higher Secondary Schools in Delhi as honorary teachers and principals for their seines service; and

(b) what are the reasons for not accepting the services of the persons who offered to work as honorary principal?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) In only one i case, an honorary teacher worked and | he has been thanked by the Delhi Administration.

(b) The post of Principal is a Class II Gazetted post and is required to be filled up in accordance with the 'Recruitment Rules' approved by the Union Public Service Commission. The one person who had offered to work as Honorary Principal did not fulfil the prescribed qualifications.

PROGRAMME OF PHYSICAL EDUCATION

306. SHRI NIRANJAN SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a Committee of experts appointed by the Union Government has rec'ommended that the existing programme of physical education should be replaced by an integrated scheme;

(b) if so, whether Government have accepted the recommendations of the said Committee; and

(c) what steps have been taken to implement the recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) Yes Sir.

(b)) Yes Sir.

(c) A Committee consisting of the officials of the Ministries of Education and Defence and experts in the field of physical education has been set up to work out the details of the Integrated Programme. This Committee has \sin^-e prepared the syllabi of the Integrated Programme and has suggested the working arrangements for its implementation. These recommendations of the Committee are receiving attention.

TEACHING OF PUNJABI IN DELHI SCHOOLS

307. DR. GOPAL SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that more than twelve parents of the students

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of 17 different Government Higher Secondary Schools in Delhi gave their consent in writing permitting their wards to offer Punjabi as one of the subjects of study before 15th May, 1964;

(b) if so, what is the position;

(c) whether it is a fact that the Director of Education was informed by Punjabi Sahit Sabha regarding the position stated at part (a) above;

(d) the list of schools where arrangement for the teaching of Punjabi has been made this year; and

(e) the list of schools where arrangement for teaching of Punjabi language has not been made so far?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir. The consent in question was received in the case of 12 Government Higher Secondary Schools only.

(b) In 4 schools, arrangements have already been made; in 4, administrative action has been completed and teaching work is expected to be strated shortly; in the case of two schools, the students have been accommodated in another school in the neighbourhood; and in the casa of the remaining 2 schools, the Director of Education has asked for permission of the Central Board of Secondary Education and arrangements will be made on receipt of the permission.

- (c) Yes, Sir.
- (d) List No. 1 is attached herewith.
- (e) List No. 2 is attached herewith.

List No. 1—Schools where arrangements for teaching of Punjabi have been made this year.

(a) Schools where arrangements have already been made—

1. Govt. Girl_s Higher Secondary School, Vijay Nagar. * Answered on 20th 970 February, 1964

- 2. Govt. Girls Higher Secondary School, Netaji Nagar.
- 3. Govt. Boys Higher Secondary School, Kidwai Nagar.
- 4. Govt. Girls Higher Secondary School, Kidwai Nagar.

(b) Schools where administrative action for creation of posts of teachers of Punjabi and for their posting lias been taken and actual teaching worK will be started shortly—

- 1. Govt. Boys Hr. Secondary School, Delhi Cantt.
- 2. Govt. Boys Hr. Secondary School, Timarpur.
- 3. Govt. Boys Hr. Secondary School, Sarai Rohilla.
- 4. Govt. Girls Hr. Secondary School, Sarai Rohilla.

List JVo. 2—Schools where arrangements for teaching of Punjabi haue not been made so far.

1. Government Boys Higher Secondary School, Moti Nagar.

2. Government Boys Higher Secondary School, Basai Darapur.

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STATEMENT *RE* UNSTARRED QUESTION NO. 125 ANSWERED ON THE 20TH FEBRUARY, 1964

TEACHING OF PUNJABI LANGUAGE IN DELHI SCHOOLS

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : Sir, in reply to part (i) of the Rajya Sabha Un-starred Question No. 125 asked by Dr. Gopal Singh on 20-2-1964 I had stated that the number of schools under the Delhi Municipal Corporation, where Punjabi was being taught in Class I as medium nf instnintinn wxc 9 nnly